

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1482 of 2019

IN THE MATTER OF:

**Concast Steel & Power Ltd.
(In Liquidation)**

...Appellant.

Versus

MSTC Ltd.

...Respondent.

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Mr. Ekta Bhasin, Advocate.**

**For Respondent: Mr. Abhijeet Sinha and Mr. Saikat Sarkar,
Advocate for R-1.**

Ms. Pallavi Pratap, Caveator, R-1.

Mr. Tushar Mehta, Solicitor General of India.

**ORDER
(Virtual Mode)**

13.10.2020 Heard the Learned Counsel for the Appellant.

For further arguments, list the Appeal on **3rd November, 2020** at **12:00**

PM as Part-Heard.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**